

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): The target of movement of foodgrains from Central stocks to Orissa has been stepped up to 75,000 tonnes per month since March, 1980, keeping in view the increased need of the State and within the overall constraint of railway capacity, actual movement also has gone up since March, 1980. The recent Locomen's strike on the Northern Railways had brought down the movement which is being stepped up to the desired level with the call-off of the strike. Expeditious despatches of sugar has been arranged for ensuring adequate supplies.

Guidelines by D.D.A. for purchase of Residential Plots

*215. **SHRI R. L. P. VERMA:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there are any rules or guidelines by D.D.A. that persons having residential plot of land measuring 75 Sq. Yds. or less are exempted from purchasing another plot through D.D.A. or a cooperative house-building society, and if so, what they are;

(b) if not, what is the prescribed limit of land a man should possess after which one can purchase a plot through DDA or a cooperative house-building society in Delhi; and

(c) whether persons having 1/3rd share measuring 75 Sq. Yds. or less in a constructed house in Delhi in a joint family can purchase a plot through D.D.A. or a cooperative house-building society?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). The Delhi Development Authority has intimated that at present Co-sharers of joint ancestral properties in congested localities (Slum Areas) whose share is less than 80 sq. yds. of land and who do not own

any other plot|house in the Union Territory of Delhi may be permitted to bid at auctions for residential plots, or obtain plots|flats through cooperatives house-building societies|group housing cooperative societies in the colonies developed under the Scheme of Large Scale Acquisition, Development and Disposal of land in Delhi.

Expansion of Storage Capacity by F.C.I. in Southern States

*216. **SHRI P. M. SAYEED:**

SHRI GHULAM RASOOL KOCHACK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Food Corporation of India is expanding its storage capacity in Southern States;

(b) if so, present storage capacity of Food Corporation of India in the South;

(c) what are the States where this storage capacity is being increased;

(d) whether in Karnataka and Andhra Pradesh, the procurement of grains has become larger and there is no storage capacity there; and

(e) if so, to what extent the storage capacity in these States is to be expanded during the current year?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha (Appendix—I).

(c) A statement is laid on the Table of the Sabha (Appendix—II).

(d) and (e). The procurement of foodgrains in Karnataka and Andhra Pradesh has not become larger than the storage capacity of the godown under the control of Food Corporation of India. However, as a part of capacity creation under the World